

COURT NO. 21**THE HONOURABLE SRI JUSTICE LAXMI NARAYANA ALISHETTY**

To be heard on Friday the 16th day of October 2026(AT 10:30 AM- HYBRID MODE) NOTE-For Registration - <https://tshc.vconsol.com/register>

For attending Court Proceedings - <https://tshc.vconsol.com/login>

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ORDERS OF COURT</u>					
1	WP/52745/2026/(Filing No.)	P.Sanjeeva Yadav Vs The Government of Telangana	P SRI HARSHA REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR STAMPS AND REGISTRATION (R8)	HYDERABAD CIR
<u>FOR ADMISSION</u>					
2	CRP/3269/2026 IA 1/2026(Stay Petition)	Nune Ganga Raju Vs Barla Vijaya	N HARI PRASAD		PEDDAPALLI CIR
3	CC/5096/2026	Jaikishan S Babani Vs R.V. Karnan	SREENIVASA RAO VELIVELA		HYDERABAD
4	CC/5133/2026	P. Lakshmi Narayana Vs Sri M. Dana Kishore, IAS	B KARTHIK NAVAYAN		RANGA REDDY
5	CC/5174/2026	Mr. P. Madhav Vs Sri Mikkilineni Manu Choudary, I.A.S	M A K MUKHEED		RANGA REDDY
<u>ADMISSION (MUNICIPAL ADMN.)</u>					
6	WP/33458/2026 IA 1/2026(Direction Petition)	Dr. (Smt.) G. Durgesh alias Vuyyuru Durgesh Vs The State of Telangana	TIRUKOVELA AMARNATH	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
7	WP/34986/2026 IA 1/2026(Direction Petition)	J. Geetha Rani Vs The State of Telangana	M DAMODAR REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R4)	WANAPARTHY AT COURT
8	WP/35041/2026 IA 1/2026(Direction Petition)	Sri. Ramchandra Vs The State of Telangana	S SRIDHAR	GP FOR MCPL ADMN URBAN DEV	MEDCHAL-MALKAJGIRI
9	WP/35157/2026 IA 1/2026(Direction Petition)	Mrs. Swathi Bansal, Vs The State of Telangana	HIMANGINI SANGHI	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
10	WP/35232/2026 IA 1/2026(Direction Petition)	Mettu Kumar Yadav Vs The State of Telangana	KARLAPUDI ARUNA	GP FOR MCPL ADMN URBAN DEV	SANGAREDDY
11	WP/35238/2026 IA 1/2026(Direction Petition)	K.M.RAJU Vs The STATE OF TELANGANA	K PRADEEP REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL-MALKAJGIRI
12	WP/35248/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Mohammed Ibrahim Abrar Vs The State of Telangana	ZAINAB KHAN	GP FOR MCPL ADMN URBAN DEV N BHUJANGA RAO Deputy Solicitor General of India (R4)	HYDERABAD
13	WP/35271/2026 IA 1/2026(Direction Petition)	V Venugopal Reddy Vs The State of Telangana	S LAKSHMI KANTH	GP FOR MCPL ADMN URBAN DEV KOWTURU PAVAN KUMAR (SC FOR HYDRAA) (R3)	MEDCHAL-MALKAJGIRI
14	WP/35272/2026 IA 1/2026(Direction	K. Mahesh Kumar Vs	K VENUMADHAV	GP FOR MCPL ADMN URBAN DEV	KARIMNAGAR

	Petition)	1The State of Telangana			
15	WP/35318/2026 IA 1/2026(Direction Petition)	PARKAL VALMIKI SAFAI KARAMCHARY SEVA SANGAM, Vs The State of Telangana,	P VINOD LAL	GP FOR MCPL ADMN URBAN DEV	NALGONDA
16	WP/35325/2026 IA 1/2026(Direction Petition)	Sri Vemula Mallesh Vs The State of Telangana	PAYALLA CHANDRA SHEKAR	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
17	WP/35349/2026 IA 1/2026(Suspension Petition)	R Sai Charan Vs The State of Telangana	M SHARAT SHANTHA REDDY	GP FOR MCPL ADMN URBAN DEV	ADILABAD
18	WP/35352/2026 IA 1/2026(Direction Petition)	Syed Hafeez Vs The State of Telangana	MIRZA MAHMOOD ALIBAIG	GP FOR MCPL ADMN URBAN DEV RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R4)	HYDERABAD
19	WP/35355/2026 IA 1/2026(Direction Petition)	Kakunoori Kishta Reddy Vs The State of Telangana	I SAI CHANDRA BHARGAV	GP FOR MCPL ADMN URBAN DEV	SANGAREDD Y
20	WP/35361/2026 IA 1/2026(Direction Petition)	Lakshman Pervatoju Vishwabramha Vs The State of Telangana	D KAVAL KUMAR	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
21	WP/35363/2026 IA 1/2026(Suspension Petition)	Ladella Ravinder, Vs The State of Telangana,	UDAY KUMAR KUKKADAPU	GP FOR MCPL ADMN URBAN DEV	HANUMAKON DA
22	WP/35367/2026 IA 1/2026(Direction Petition)	Smt. Ramavath Surekha Vs The State of Telangana	G SATISH BABU	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY AT COURT
23	WP/35373/2026 IA 1/2026(Direction Petition)	Meena Choudhary Vs The State of Telangana	UDAY KUMAR KUKKADAPU	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY CIR
24	WP/35392/2026 IA 1/2026(Direction Petition)	Smt Pothu Latha Vs The State of Telangana	KONDAPARTHI SRINIVASA	GP FOR MCPL ADMN URBAN DEV	MANCHERIAL
25	WP/35395/2026 IA 1/2026(Direction Petition)	Shaik Mohd Jahangir Vs The State of Telangana	M V S SAI KUMAR	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R4)	HYDERABAD
26	WP/35422/2026 IA 1/2026(Suspension Petition)	Sri Pathlavath Lakshman, Vs The State of Telangana,	NARAPARAJU AVANEESH	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2)	RANGA REDDY CIR
27	WP/35427/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Mohammad Ghouse, Vs The State of Telangana,	ANUJ RAJ	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	SANGAREDD Y
28	WP/35428/2026 IA 1/2026(Direction Petition)	Sri. Mohammed Mustafa Vs The State of Telangana	PRAMOD SINGH	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
29	WP/35457/2026 IA 1/2026(Direction Petition)	Mohd Qadeer, Vs The State of Telangana,	ABU AKRAM	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R8)	HYDERABAD
30	WP/35469/2026 IA 1/2026(Direction Petition)	Sri. Bantu Ram Kumar, Vs The State of Telangana,	CHALAKANI VENKAT YADAV	GP FOR MCPL ADMN URBAN DEV	NIZAMABAD

31	WP/35479/2026 IA 1/2026(Direction Petition)	Jaffarguda Telecom Colony Welfare Association Vs The State of Telangana,	N PURUSHOTHAM REDDY	GP FOR MCPL ADMN URBAN DEV	HYDERABAD CIR
32	WP/35486/2026 IA 1/2026(Direction Petition)	Sri Ayyappa Devalaya Committee Association Vs State of Telangana,	MOHD MOIN AHMED QUADRI	GP FOR MCPL ADMN URBAN DEV	SANGAREDD Y
33	WP/35501/2026 IA 1/2026(Direction Petition)	Smt. Kolli Swarna Sri Vs The State of Telangana	ASADULLA SHAREEF	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R2)	RANGA REDDY CIR
34	WP/35502/2026 IA 1/2026(Direction Petition)	Sri. Thanoj Kumar Anegondi, Vs The State of Telangana,	B VAMSHIDHAR REDDY	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
35	WP/35519/2026 IA 1/2026(Direction Petition)	Shashi Tibrewala Vs The State of Telangana	IMMANENI RAMA RAO	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
36	WP/35532/2026 IA 1/2026(Direction Petition)	M/s Victory Christian City Church Vs The State of Telangana,	DHANA LAKSHMI TALLAPALEM	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
37	WP/35545/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	M/s. MRS INFRA Vs The State of Telangana	D JAIPAL REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
38	WP/35554/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Smt. Ravi Srilakshmi Vs The State of Telangana	D JAIPAL REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
39	WP/35555/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Smt Vutla Vankata Varalakshmi Vs The State of Telangana	D JAIPAL REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
40	WP/35558/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Smt. Yanamandra Gayathri Vs The State of Telangana	D JAIPAL REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
41	WP/35562/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Daddanala Venkata Naryana Reddy Vs The State of Telangana,	D JAIPAL REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
42	WP/35569/2026 IA 1/2026(Direction Petition)	Sri Prabupad, Vs The State of Telangana,	MOHD AFFAN AZAM ALI	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
43	WP/35571/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Thota Praveen Kumar Vs The State of Telangana	D JAIPAL REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
44	WP/35592/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Sri Kolli Ram Prasad, Vs The State of Telangana,	D JAIPAL REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI

45	WP/35595/2026 IA 1/2026(Direction Petition)	Pandari Shyam Sunder Rao Vs The State of Telangana	VENTRAPRAGADA ARAVIND	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R3)	WARANGAL CIR
46	WP/35596/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Smt. Nalluri Baby Rani Vs The State of Telangana	D JAIPAL REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
47	WP/35601/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	K.Indrasena Mudiraj Vs The State of Telangana,	G MALLIKHARJUNA RAO	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	RANGA REDDY
48	WP/35603/2026 IA 1/2026(Direction Petition)	Green Valley Apartment Flat Owners Co-operative Maintenance Society Ltd. Vs The State of Telangana	RAJAGOPALLAVAN TAYI	GP FOR MCPL ADMN URBAN DEV	HYDERABAD CIR
49	WP/35622/2026 IA 1/2026(Direction Petition)	Gaddam Vinod Kumar, Vs The State of Telangana,	PILLIX LAW FIRM	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R4)	RANGA REDDY
50	WP/35643/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Laxmi Devi Vs The State of Telangana	SHREYAS REDDY YALAGIRI	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R5)	RANGA REDDY CIR
51	WP/35694/2026 IA 1/2026(Direction Petition)	A. Rakesh Kumar, Vs The State of Telangana,	P KAVYA		HYDERABAD CIR
52	WP/35709/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Budde Shashi Vardhan Vs The State of Telangana	SIRAM SHETTI KISHORE	GP FOR MCPL ADMN URBAN DEV	WARANGAL CIR

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SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION</u>					
53	WP/32254/2026 IA 1/2026(Direction Petition)	P.Srinivas Varma Vs The State of Telangana	VEERA SAVAN CHAKRAVARTHY DARA	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
54	WP/34889/2026 IA 1/2026(Direction Petition)	S. SUDHA RANI Vs The State of Telangana	THAKUR ROOPA SINGH	GP FOR MCPL ADMN URBAN DEV	BHADRADRI KOTHAGUDE M
55	WP/35049/2026 IA 1/2026(Suspension Petition)	Thumu Venu Gopal, Vs The State of Telangana,	SAINI ARAVIND	GP FOR MCPL ADMN URBAN DEV	NIZAMABAD
<u>FOR WITHDRAWAL</u>					
56	WP/23150/2020 IA 1/2020(Direction Petition)	Sri. Padakanti Lakshmana Chary Vs State of Telangana and 3 Others	C DAMODAR REDDY	GP FOR REVENUE SWATI GUDA (R7) SWATI GUDA (R6) SWATI GUDA (R5)	WARANGAL
<u>FOR DISMISSAL</u>					
57	WP/3274/2019 IA 1/2019(Direction Petition)	Nalladingal Radha Krishna Vs The State of Telangana	R R KALYAN	GP FOR REVENUE PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5)	KHAMMAM (K PRADEEP REDDY SC FOR PANCHYATH RAJ)
58	WP/3522/2020 IA 1/2020(Stay Petition) IA 2/2020(Implead Petition)	Mohammed Munawar Ali Vs The State of Telangana	M P V N V SASTRI	GP FOR REVENUE VIVEK JAIN (R24) P SRI HARSHA REDDY (R6) VIVEK JAIN (R21) P SRI HARSHA REDDY (R55) VIVEK JAIN (R19) VIVEK JAIN (R22) P SRI HARSHA REDDY (R54) P SRI HARSHA REDDY (R57) P SRI HARSHA REDDY (R9) M SALEEM P SRI HARSHA REDDY (R8) VIVEK JAIN (R20) VIVEK JAIN (R23) P SRI HARSHA REDDY (R56) P SRI HARSHA REDDY (R5)	RANGA REDDY
<u>ADMISSION (MUNICIPAL ADMN.)</u>					
59	WP/37554/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition) IA 2/2026(Vacate Stay Petition)	M/s. Anaika Realty Private Limited Vs The State of Telangana	CHETLURU SREENIVAS	GP FOR REVENUE SRIKANTH SUTARI	SANGAREDD Y DATANAGARI THARUN GOUD filed implead petition for prop.resp
60	WP/37582/2025 IA 1/2025(Direction Petition) IA 1/2026(Fix an Early Date)	Sri N. Polaiah Vs The State of Telangana	CHALLA KIRANMAYEE	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
61	WP/2026/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Podduturi Anoop Reddy Vs The State of Telangana,	JOSHI AND CHILLARA LEGAL ASSOCIATES LLP	GP FOR MCPL ADMN URBAN DEV P PRATAP P PRATAP (R4)	MEDCHAL- MALKAJGIRI

62	WP/7268/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Mr. Kaza Rama Krishna Vs The State of Telangana	V MURALI MANOHAR	GP FOR MCPL ADMN URBAN DEV TARUN G. REDDY (R5)	HYDERABAD
63	WP/7631/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Implead Petition)	Guda Pushpalatha Vs The State of Telangana,	CH RAVI SANKAR	GP FOR MCPL ADMN URBAN DEV SAMBASHIVA RAO MASHIRAPU (R9) A CHANDRA SHAKER (SC FOR NPDCL) (R5) GP FOR HOME (R6)	HANUMAKON DA
64	WP/9806/2026 IA 1/2026(Direction Petition)	Church of South India Trust Association Vs State of Telangana	A SRINIVAS	GP FOR MCPL ADMN URBAN DEV	KARIMNAGAR
65	WP/12688/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition)	Hari Kishan Vs The State of Telangana	CH JAGANNATHA RAO	GP FOR MCPL ADMN URBAN DEV	KARIMNAGAR
66	WP/16354/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	S.Ravi Kiran Vs The State of Telangana	VSRMV PRASAD SANAKA	GP FOR MCPL ADMN URBAN DEV R SAMEER AHMED (SC FOR HYDRAA) (R4)	RANGA REDDY
67	WP/16817/2026 IA 1/2026(Direction Petition)	Sindhu Sriram, Vs The State of Telangana,	I RAMESH	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
68	WP/18763/2026 IA 1/2026(Direction Petition)	P.Aruna Kumari, Vs The State of Telangana,	D KAVAL KUMAR	GP FOR MCPL ADMN URBAN DEV N SREEDHAR REDDY (SC FOR TGSPDCL) (R5) VEDULA CHITRALEKHA (R10) V NARASIMHA GOUD(SC FOR HMDA) (R3) GP FOR PANCHAYAT RAJ RURAL DEV (R2) G SHIVA KUMAR (R8)	RANGA REDDY
69	WP/19121/2026 IA 1/2026(Direction Petition)	Sri Harish Kishan Chand Vs The State of Telangana	MOHD LATEEF ANSARI	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
70	WP/19332/2026 IA 1/2026(Suspension Petition)	Polkam Narayana Vs State of Telangana	K RAMA SUBBA RAO	GP FOR MCPL ADMN URBAN DEV	NIZAMABAD
71	WP/20002/2026 IA 1/2026(Direction Petition)	Ambadi Chandramouli Vs The State of Telangana	ALLURI DIVAKAR REDDY	GP FOR MCPL ADMN URBAN DEV	JAYASHANKA R BHUPALPALL Y
72	WP/21715/2026 IA 1/2026(Direction Petition)	Boddu Subba Ramaiah Vs The State of Telangana	N SAIDA RAO	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2)	RANGA REDDY
73	WP/21957/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	BVN Ramakrishna Vs The State of Telangana	K RAGHAVENDRA REDDY	GP FOR ASSIGNMENT	MEDCHAL- MALKAJGIRI
74	WP/22238/2026 IA 1/2026(Direction Petition)	Sri Sardar Manjit Singh Vs State of Telangana	SARDAR JASBEER SINGH	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	KARIMNAGAR

75	WP/22593/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition) IA 3/2026(Suspension Petition)	K.Parvathi Vs The State of Telangana	MOHD YOUSUFUDDIN	GP FOR MCPL ADMN URBAN DEV VENKATESWARLU SANISETTY (R5)	HYDERABAD
76	WP/22694/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) WP/20190/2025	Sayed Naseem Vs The State of telangana	KAHKASHAN AFREEN SUFI	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R3) R SAMEER AHMED (SC FOR HYDRAA) (R2)	SANGAREDD Y
77	WP/20190/2025 IA 1/2025(Direction Petition)	K. SUDARSHAN Vs THE STATE OF TELANGANA	VIJAY PISSAY	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R3) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R4) KOWTURU PAVAN KUMAR (SC FOR HYDRAA) (R2) GP FOR IRRI AND COMM AREA DEV (R5)	SANGAREDD Y
78	WP/25316/2026 IA 1/2026(Direction Petition)	Mirza Sajid Baig Vs The State of Telangana	MIRZA SHAH NAWAZ BAIG	GP FOR MCPL ADMN URBAN DEV E VENKATA SIDDHARTHA (R6)	HYDERABAD
79	WP/26228/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Sri. Yanamala Madhava Rao Vs The State of Telangana	M V RAJ KUMAR GABRIEL	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
80	WP/26260/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Ragulakor Veeraiah Vs The State of Telaganana	MOHD ANWAR ALI	GP FOR MCPL ADMN URBAN DEV K PRADEEP REDDY (R5)	RANGA REDDY
81	WP/27874/2026 IA 1/2026(Direction Petition) WP/23839/2025	Sri. Farooq Sultan, Vs The State of Telangana	IMMANENI RAMA RAO	GP FOR MCPL ADMN URBAN DEV M SRIKANTH REDDY (SC FOR TGIIC) (R2) PRAVEEN KUMAR DUBEY (R5) M SRIKANTH REDDY (SC FOR TGIIC) (R3) PRAVEEN KUMAR DUBEY (R6) PRAVEEN KUMAR DUBEY (R8) PRAVEEN KUMAR DUBEY (R7)	HYDERABAD
82	WP/23839/2025 IA 1/2025(Suspension Petition) IA 2/2025(Direction Petition) IA 3/2025(Vacate Stay Petition) IA 1/2026(Implead Petition) IA 2/2026(Vacate Stay Petition)	M/S. PRECISION METAL TREATERS Vs TELANGANA GOVERNMENT INDUSTRIAL INFRASTRUCTURE CORPORATION LTD. (TGIIC)	PRAVEEN KUMAR DUBEY	M SRIKANTH REDDY (SC FOR TGIIC) M V RAJ KUMAR GABRIEL GP FOR INDUSTRIES COMMERCE (R4)	MEDCHAL- MALKAJGIRI
83	WP/28522/2026 IA 1/2026(Direction Petition)	Muppidi Naveen Kumar Madiga Vs The State of Telangana	IMMANENI RAMA RAO	GP FOR MCPL ADMN URBAN DEV	HYDERABAD

84	WP/29845/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Sri. Ajay Singh Vs The State of Telangana,	P PRASHANT	GP FOR MCPL ADMN URBAN DEV B VIJAYALATHA (R9) B VIJAYALATHA (R8) B VIJAYALATHA (R7) VSRMV PRASAD SANAKA B VIJAYALATHA (R6) LOKESH SONNAELA (R5)	HYDERABAD
85	WP/29874/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	Dr. Talluri Venkata Ramanuja Vijay Kumar Vs The State of Telangana	MD ABDUL MATEEN QURESHI	GP FOR MCPL ADMN URBAN DEV GP FOR LAND ACQUISITION (R3)	HYDERABAD
86	WP/29961/2026 IA 1/2026(Injunction Petition)	M/s. Sree Tulasi Solutions Vs The State of Telangana	GEDDADA SRINIVAS	GP FOR IRRI AND COMM AREA DEV (R4) GP FOR REVENUE (R5)	RANGA REDDY
87	WP/29991/2026 IA 1/2026(Direction Petition) WP/40268/2025	Sri K.N.S.Padmaji Rao Vs The state of Telangana	A SURYANARAYANA	GP FOR MCPL ADMN URBAN DEV KAUSTUBH AKKIRAJU (R4) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R3)	RANGA REDDY
88	WP/40268/2025 IA 1/2025(Direction Petition)	M. KUMARA RATNAM Vs THE STATE OF TELANGANA,	KAUSTUBH AKKIRAJU	GP FOR MCPL ADMN URBAN DEV A SURYANARAYANA (R7) GP FOR HOME (R4) A SURYANARAYANA (R6) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R3) A SURYANARAYANA (R5)	RANGA REDDY
89	WP/30190/2026 IA 1/2026(Direction Petition)	Syed Ahmed Hashimi, Vs State of Telangana	AASHIR MEHTAB KHAN	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
90	WP/30356/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Bukka Ramesh Vs The State of Telangana	M V HANUMANTHA RAO	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	SIDDIPET
91	WP/30426/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Modification)	Mrs. Battala Kavitha Vs The State of Telangana	SASHIDHAR KASIREDDY	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R4) GP FOR REVENUE (R5)	RANGA REDDY
92	WP/30631/2026 IA 1/2026(Direction Petition)	Indirala Narsimha Reddy Vs The State of Telangana	GARLAPATI JITHENDER REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) R SAMEER AHMED (SC FOR HYDRAA) (R5) GADDAM SRINIVAS (R7) V NARASIMHA GOUD(SC FOR HMDA) (R3)	MEDCHAL- MALKAJGIRI
93	WP/30658/2026 IA 1/2026(Direction Petition)	Bandla Suryanarayana Vs The State of Telangana,	ASHOK REDDY KANATHALA	GP FOR MCPL ADMN URBAN DEV	SIDDIPET
94	WP/30663/2026 IA 1/2026(Direction Petition)	Payal C Vs The State of Telangana	G ESWARAIAH	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI

95	WP/30727/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Savitri Bai @ Janaki Bai Vs The State of Telangana,	PADALA PRAVIN KUMAR	GP FOR MCPL ADMN URBAN DEV LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R3)	RANGA REDDY
96	WP/30925/2026 IA 1/2026(Direction Petition)	Sri Kamal Singh Vs The State of Telangana	MOHAMMED ASLAM	GP FOR MCPL ADMN URBAN DEV LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R3)	RANGA REDDY
97	WP/31121/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Injunction Petition)	Jakkula Hemanth Sagar Vs The State of Telangana	C ROHINI SMITHA	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R4) A SRINIVAS (R7)	HYDERABAD
98	WP/31122/2026 IA 1/2026(Direction Petition)	S. SRISAILAM, Vs The State of Telangana	D SUGUNA	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
99	WP/31338/2026 IA 1/2026(Direction Petition) IA 2/2026(Stay Petition)	Ghousia Begum Vs The State of Telangana	NAZIR AHMED KHAN	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
100	WP/31627/2026 IA 1/2026(Direction Petition)	Chintapalli Venkata Ramana, Vs The State of Telangana	BANDARI DIVYA	GP FOR MCPL ADMN URBAN DEV I ARANYA SAURABH (R7)	MEDCHAL- MALKAJGIRI
101	WP/32009/2026 IA 1/2026(Direction Petition)	M/s. K. Venugopal Reddy Vs The State of Telangana	V M M CHARY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
102	WP/32015/2026 IA 1/2026(Direction Petition)	M/s. K. Venugopal Reddy Vs The State of Telangana	V M M CHARY	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
103	WP/32165/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Dr. Muthyala Bhooma Reddy Vs The State of Telangana	K V RAMAN	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R3) CHALAKANI VENKAT YADAV (R4)	NIZAMABAD
104	WP/32460/2026 IA 1/2026(Direction Petition)	Garige Rangamma Vs The State of Telangana,	P SAJAN KUMAR	GP FOR MCPL ADMN URBAN DEV	PEDDAPALLI
105	WP/32833/2026 IA 1/2026(Direction Petition)	Gaddam Krishna, Vs The State of Telangana,	SHRADDHA NAWANDER	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) V NARASIMHA GOUD(SC FOR HMDA) (R3)	RANGA REDDY
106	WP/32886/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) WP/20141/2026	M/s. Vaahini Shopping Mall Vs The State of Telangana	SAINI ARAVIND	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
107	WP/20141/2026 IA 1/2026(Direction Petition)	DHANPAL SRINIVAS Vs THE STATE OF TELANGANA	MUKKERA SAHITHI SRI KAVYA	GP FOR MCPL ADMN URBAN DEV SRINIVAS GANGISHETTI (R4)	NIZAMABAD SRINIVAS GANGISHETTI Advocate for Prop.Respond ent 4

108	WP/33153/2026 IA 1/2026(Direction Petition)	Manthena Ravi Varma Raju Vs The State of Telangana	D JAGAN MOHAN REDDY	GP FOR MCPL ADMN URBAN DEV HARI SREEDHAR (R8) HARI SREEDHAR (R7)	RANGA REDDY
109	WP/33513/2026 IA 1/2026(Direction Petition)	Sri Vyshnavi Foods Pvt Ltd. Vs The State of Telanagana	E HARI BABU	GP FOR MCPL ADMN URBAN DEV	KHAMMAM
110	WP/33868/2026 IA 1/2026(Direction Petition)	T Amaravathi Vs The State of Telangana	R SUSHANTH REDDY	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
111	WP/34006/2026 IA 1/2026(Direction Petition)	Panduga Venkatesh Vs The State of Telangana	L HARISH	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
112	WP/34137/2026 IA 1/2026(Direction Petition)	Sonnakula Pavan Kumar Vs The State of Telangana,	THIMMARAJU RAMCHANDRA RAO	GP FOR MCPL ADMN URBAN DEV	KARIMNAGAR
113	WP/34186/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	E. Utham Kumar Vs The State of Telangana	NIKUNJ DUGAR	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) GP FOR STAMPS AND REGISTRATION (R6)	HYDERABAD
114	WP/34547/2026 IA 1/2026(Direction Petition)	Yakkala Naga Satish Vs The State of Telangana	D JAGADESHWAR RAO	GP FOR MCPL ADMN URBAN DEV E SREENIVASA RAO (R3)	SANGAREDD Y
115	WP/34625/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Suspension Petition)	Bandaru Pushpalatha Vs The State of Telangana	NIKUNJ DUGAR	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
116	WP/34665/2026 IA 1/2026(Direction Petition)	T. Krishna Vs The State of Telangana	R SUSHANTH REDDY	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
117	WP/34924/2026 IA 1/2026(Direction Petition)	S. Balwanth Singh Vs State of Telangana	SARDAR JASBEER SINGH	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R4)	RANGA REDDY
118	WP/34933/2026 IA 1/2026(Direction Petition)	S Balwanth Singh Vs State of Telangana	SARDAR JASBEER SINGH	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
119	WP/34974/2026 IA 1/2026(Direction Petition)	Sudam Shiva Kumar Vs The State of Telangana	HARI KISHAN KUDIKALA	GP FOR MCPL ADMN URBAN DEV	KARIMNAGAR
120	WP/35059/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Laxmi Devi, Vs The State of Telangana,	SHREYAS REDDY YALAGIRI	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R5)	RANGA REDDY

FOR EXTENSION OF INTERIM ORDERS

121	WP/485/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition) IA 5/2026(Extension Petition) IA 6/2026(Extension Petition) IA 7/2026(Extension Petition) IA 8/2026(Extension Petition) IA 9/2026(Extension Petition) IA 10/2026(Extension Petition)	RESHAM BAGH RESIDENTS WELFARE ASSOCIATION Vs THE STATE OF TELANGANA	SUJITH JAISWAL	GP FOR MCPL ADMN URBAN DEV MIDDE ARUN KUMAR (SC FOR GHMC) (R5)	HYDERABAD
122	WP/15967/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	Mirza Inayat Baig Vs State of Telangana	M A MUJEEB	GP FOR MCPL ADMN URBAN DEV D L PANDU D L PANDU (R5) D L PANDU (R6)	RANGA REDDY
123	WP/32017/2026 IA 1/2026(Direction Petition)	M/s. K. Venugopal Reddy Vs The State of Telangana	V M M CHARY	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
124	WP/33101/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition) WP/34236/2026 WP/34250/2026 WP/34267/2026 WP/34275/2026 WP/34291/2026 WP/34330/2026	M/s. Vasavi Infracon LLP Vs The State of Telangana	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV SAI PRASEN GUNDAVARAM (R2) A S NARAYANA (R3) A S NARAYANA (R4)	MEDCHAL- MALKAJGIRI
125	WP/34236/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/S. VASAVI INFRACON LLP, Vs THE STATE OF TELANGANA,	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
126	WP/34250/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/S. VASAVI INFRACON LLP Vs THE STATE OF TELANGANA	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
127	WP/34267/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/S. VASAVI INFRACON LLP, Vs THE STATE OF TELANGANA,	K PRATIK REDDY		MEDCHAL- MALKAJGIRI
128	WP/34275/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition) IA 3/2026(Additional Affidavit)	M/S. VASAVI INFRACON LLP, Vs THE STATE OF TELANGANA,	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI

129	WP/34291/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/S. VASAVI INFRACON LLP, Vs THE STATE OF TELANGANA	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
130	WP/34330/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/S. VASAVI INFRACON LLP Vs THE STATE OF TELANGANA	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
131	WP/34134/2026 IA 1/2026(Direction Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP Vs The State of Telangana	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
132	WP/34135/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP, Vs The State of Telangana,	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
133	WP/34215/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	M/s. Vasavi Infracon LLP, Vs The State of Telangana,	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
134	WP/34217/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP Vs The State of Telangana	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
135	WP/34218/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	M/s. Vasavi Infracon LLP, Vs The State of Telangana,	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
136	WP/34219/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP Vs The State of Telangana	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
137	WP/34230/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP Vs The State of Telangana	K PRATIK REDDY		MEDCHAL- MALKAJGIRI

138	WP/34232/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP Vs The State of Telangana	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
139	WP/34234/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP, Vs The State of Telangana,	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
140	WP/34240/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP Vs The State of Telangana	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
141	WP/34245/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP Vs The State of Telangana	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
142	WP/34246/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s Vasavi Infracon LLP Vs The State of Telangana	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
143	WP/34263/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP Vs The State of Telangana	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
144	WP/34268/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP, Vs The State of Telangana,	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
145	WP/34270/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP, Vs The State of Telangana,	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
146	WP/34271/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Additional Affidavit)	M/s. Vasavi Infracon LLP Vs The State of Telangana	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI

ADMISSION

147	WP/10379/2020 IA 1/2020(Stay Petition) IA 1/2023(Vacate Stay Petition) IA 1/2025(Receive Addl. Document)	J.J. Ilaiiah (Died as per LRs PP2 to 7) Vs The State of Telangana	LOKIREV PREETHAM REDDY	GP FOR REVENUE R DHEERAJ SINGH (R6) DEEPA R R DHEERAJ SINGH (R5)	MEDAK
148	WP/11575/2025 IA 1/2025(Direction Petition)	Mohammed Akbar Pasha Vs The State of Telangana	P SRI HARSHA REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3) M BHAGYA SRI (SC FOR MUNICIPAL CORPORATION) (R2) V NARASIMHA GOUD(SC FOR HMDA) (R5) R SAMEER AHMED (R4)	HYDERABAD
149	CRP/2083/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Md. Yousuf, Vs Md. Sirajoddin	NARESH VERMA BAVANDLAPELLI	VENKATESWARA RAO KALVAKOTA	PEDDAPALLI SR App. by,, MEMO FILED VIDE USR NO. 102544/2026
150	CRP/2255/2026 IA 1/2026(Stay Petition)	Baikani Rajashekar Vs Baikani Ramesh	KODARI MALLIKARJUN		MULUGU RR 1 TO 3 SERVED AS PER VIDE MEMO USR NO. 2255/2026
151	CRP/2274/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kanuri Anusha Vs Peddi Prameela	S SUNIL	S A V RATNAM	MULUGU SR APP BY S.A.V RATNAM (7172) MEMO FILED VIDE USER NO 113985/26.
152	CRP/2324/2026 IA 1/2026(Stay Petition)	Smt. Srikantha Dalia Vs Bandari Ravi Shanker	J VENKATESWARA REDDY	B PRAKASH	MULUGU R1 APP BY B PRAKASH (3776) R2 TO R5 ARE NOT NECESSARY PARTIES VIDE CT
153	CRP/2694/2026 IA 1/2026(Stay Petition)	M/s. Laxmi Sai Fertilizers, Pesticides and Seeds Vs Dodda Rama Devi	Y ASHOK RAJ		PEDDAPALLI SR NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
154	CC/3035/2026	Pannala Janardhan Reddy Vs Sri D.S.Lokesh Kumar, I.A.S	DANDINA RAGHUNANDANA RAO	GP FOR REVENUE (R2)	RANGA REDDY